

**NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH
KOLKATA**

No.08/03/2015/NGT/KOL/MISC/2015/Vol-II / 540.

Date: 31st Aug, 2023

PUBLIC NOTICE

The following public complaints/Letters received. The complaints found to be not in conformity with NGT (Practice & Procedure Rule, 2011 framed under NGT Act, 2010 for initiation of judicial proceeding. Therefore, the complainant is at liberty to file proper application, supporting documents, court fee, and affidavit for initiation of judicial proceeding, if they so desire. Both the above-referred Act & Rules are available on the NGT website: <http://www.greentribunal.gov.in> for public information. The detailed filing procedure is also mentioned in the referred Rule. The Application shall contain specific heads, "Facts in brief, Grounds, Limitation and Prayer". The Application along with Form I duly filled in shall be submitted in (2+1), total 3 number of copies in paper book form typed in legal format, affidavit, Vakalatnama etc to be filed in Filing Counter of NGT, EZB, Kolkata. The application shall be accompanied with **Court Fee of Rs. 1000/- (One Thousand only)** per affidavit which is to be paid in the form of DD from any Nationalised Bank or I.P.O. to be drawn in favour of "Registrar, National Green Tribunal, payable at New Delhi". The applicant has to appear in person or through an Advocate/Pleader duly engaged on the scheduled date of hearing in the Court, if the legal case is filed; Further Office order no. NGT(PB)/Judicial-II/196/70 dt. 03.02.2016 relating to public complaint may be referred which is available in the NGT website. In case, any clarification is required, the applicant may visit the Filing Counter of National Green Tribunal, Eastern Zone Bench, Finance Centre, 3rd Floor, Block IIIB, Action Area II, New Town, Kolkata-700161, in person during the working hours. No further correspondence in this regard will be entertained.

S l.	Date of Letter	Issue/Subject Matter	Name & Address of the Complainant
1	02.08.2023 (by e-mail)	Urgent Reminder: Request for Immediate Action on Unsanitary and illegal Urinal and Garbage Vat lying beside the entrance gate of Premises No. 2/6D, Nitya Ghosh Street, P.S.: Watgunge, KMC Ward - 75, Kolkata - 700023.	Sh. Ashutosh Jha, Forum For Peace Justice & Anti Corruption. 2/6D, Nitya Ghosh Street, Kolkata - 700023
2	Date Nil (received on 14.08.2023 by post)	A complaint in the form of Memorandum of Application filed by Sri Anant Puri Das, President of Bhakti Vedanta Ashram Parichalan Samiti, Sec-7, C.D.A. Cuttack to protect the huge plantation existed over the Schedule land from devastation and ruination artificially caused by the encroacher antisocial element who are cutting trees.	Sri Anant Puri Das, Presedent of Bhakti Vedanta Ashram, CDA, Sec-7, Cuttack, Markat Nagar, Cuttack, Odisha - 753014
3	16.08.2023 (by e-mail)	Illegal filling of water body of Jadavpur Cooperative Land and Housing Society	Members, Jadavpur Cooperative Land and

		Ltd. (Regd. No. 116/Cal of 1965 at Mouza Nayabad, Ward No 109, Borough XII)	Housing Scty Ltd. C/O J. P. Chowdhuri 269 Jadavpur Coop L & H S Ltd. Nayabad, Kolkata 700094
4	16.08.2023 (by post)	Information regarding illegally filling up pond in the Becharam Chatterjee Road, Behala, Kolkata - 700034 withing the jurisdiction of Parnasree Police Station.	Sh. Abhijit Sarkar R/o B.C. Road Kolkata - 700034
5	21.08.2023 (by post)	Many Brick Kilns are running in Hooghly, Burdwan, Nadia District without Pollution Control Certificates. Neither PCB nor BL&LRO is taking steps to stop functioning of illegal brick kilns. There are 360 Brick Kilns are running in Hooghly out of which 50 % are illegal. In Nadia District Goyeshpur and Nisinghapur mauza of Shantipur block Brick Kilns on the bank of mauza of river. There are 75 Brick Kilns are running in Katwa Sub-Division with the help of 40 Mafia teams who supply white sand and soil. (Forwarded to WBPCB)	Sh. Subhash Dhali, President of Basumati Human Right Awarness & Welfare Society. At - Vill - Uttargoara (Near Talbona More), PO - Nibhujibazar, PS - Kalna, Dist - Purba Bardhman - 713405

Raja Chatterjee
(Raja Chatterjee)
Registrar

Copy:

1. Website of NGT
2. Notice Board of NGT

**REGISTRAR
NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH KOLKATA**